

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 21 OF 2019 AND**  
**APPEAL NO. 73 OF 2019**

**Dated : 1<sup>st</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**APPEAL NO. 21 OF 2019**

**In the matter of:**

**Talwandi Sabo Power Limited**

**.... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Akshat Jain  
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2

**APPEAL NO. 73 OF 2019**

**In the matter of:**

**Nabha Power Limited**

**.... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.  
Mr. Pratibhanu  
Ms. Raksha  
Mr. Aniket Prasoon  
Mr. Pratik Das

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2

**ORDER**

List these matters for hearing on **08.07.2019** as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

vt/pk